



**भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India**

Cancellation of Recovery Certificate No. 6652 of 2023 dated June 09, 2023 issued against Kanta Balkishan Jaju (PAN:AAJPJ4245M)in the matter of Mishka Finance and Trading Ltd.

1. Whereas the Recovery Certificate No. 6652 of 2023 dated June 09, 2023 was drawn against Kanta Balkishan Jaju (PAN: AAJPJ4245M) for a sum of Rs. 57,000/- (Rupees Fifty Seven Thousand only) along with further interest/ costs/ charges, for their failure to pay the penalty imposed by adjudicating Officer vide Order No. Order/GR/PU/2022-23/18215-18256 dated July 29, 2022 in the matter of Mishka Finance and Trading Ltd.

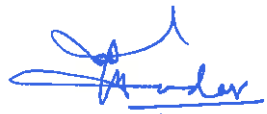
2. The aforesaid order dated July 29, 2022 was challenged before the Hon'ble Securities Appellate Tribunal (SAT) in Appeal No. 213/2021. The Hon'ble SAT vide order dated February 14, 2023 has set aside the order of Adjudicating Officer qua the Defaulter and allowed the appeal.

3. In view of said order of Hon'ble SAT dated February 14, 2023 and in exercise of powers under section 28A (1) of the Securities and Exchange Board of India Act, 1992; read with section 224 of the Income-tax Act, 1961, the Recovery Certificate No. 6652 of 2023 dated June 09, 2023 drawn against Kanta Balkishan Jaju (PAN: AAJPJ4245M) hereby stands cancelled.

Given under my hand and seal at Mumbai this 19th Day of June , 2023

SEAL




19.06.2023
RECOVERY OFFICER

जय प्रकाश
Jai Parkash
वसुली अधिकारी
Recovery Officer
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
मुंबई
Mumbai